

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF BHOPAL ZONAL BENCH**

Date : 16<sup>th</sup> May, 2019  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

**(THROUGH VIDEO CONFERENCING  
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 17/2019 (CZ) (I.A. No. 25/2019 & <b>I.A. No. 43/2019</b> )	Vikas Ojha Vs. Mineral Resource Department & Ors.	Mr. Sanjay Upadhyay & Mr. Rohit Sharma, Advs. for Applicant
<b>AFTER NOTICE</b>			
2.	Original Application No. 16/2019 (CZ)	Vinay Ruthia Vs. State of Madhya Pradesh & Ors.	Mr. Rohit Sharma, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No. 52/2017 (CZ)	Akhil Vishnu Sharma Vs. Water Resources Department, MP	Mr. Dharamvir Sharma, Adv. for Applicant  Mr. Sachin K. Verma, Adv. State of M.P. Ms. Parul Bhadoria, Adv. for MPPCB Mr. Himanshu Rai, Adv. for R-5 Mr. Yadvendra Yadav, Adv. for CGWB
4.	Original Application No. 145/2017 (CZ)	Balavana Sinh Vs. State of Madhya Pradesh & Ors.	Mr. Rohit Sharma & Mr. Lav Kush Singh Advs. for Applicant  Mr. Sachin K. Verma, Adv. for State of MP Mr. Yadvendra Yadav, Adv. for R-4 & 8 Mr. Varun Raj Nair, Adv. for R-9 to 12 Mr. Ajit Sinh Barooa, Adv.
5.	Original Application No. 76/2017 (CZ) (M.A. No. 334/2017, M.A. No. 535/2017 & <b>I.A. No. 41/2019</b> )	Shardul Bajpai Vs. State of Chhattisgarh & Ors.	Mr. Sandeep Singh, Adv. for Applicant  Mr. S. S. Chauhan, Adv. for Chhattisgarh Mr. Rohit Sharma, Adv. for R-4 Mr. Aditya Vijay Singh, Adv. for CECB Mr. Deepesh Joshi, Adv.
<b>FOR HEARING</b>			
6.	Original Application No. 50/2015 (CZ)	Sanjiv Tiwari Vs. Digamber Jain & Ors.	Mr. Dharmvir Sharma, Adv. for Applicant  Mr. Sachin Kr. Verma, Adv. for State of M.P. Mr. Rohit Sharma, Adv. for Chhattisgarh Ms. Nitika Delouri, Adv. for MPPCB Mr. Anshuman Singh, Adv. for R-5
7.	<b>M.A. No. 476/2018 &amp; M.A. No. 477/2018</b> (Earlier M. A. No. 447/2017 (CZ) <b>IN</b> Original Application No. 337/2014 (CZ)	Shri Vinod Kumar Kori Vs. State of Madhya Pradesh & Ors.	Mr. Deeparan Dalal & Mr. Atul Diwan, Advs. for R-1, 2, 4 & 5 Mr. V. K. Shukla, Adv. for R-6 Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Shyamal Anand, Adv. for HMA Agro Industries Ltd. Mr. Dharmvir Sharma, Adv. for HMA Mr. Vivek Choudhary, Adv. for BMC Mr. Santosh Verma, Adv. for ADM

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